

**Central Administrative Tribunal
Lucknow Bench Lucknow**

Original Application No. 364/2009

This, the 25th day of September, 2012

**Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Mr. S. P. Singh, Member (A)**

Rahul Gupta aged about 41 years son of Shri M.P. Gupta, resident of Type IVG-15, HAL Township Ojhar 422207, Nasik, Maharashtra.

By Advocate Sri P.K. Singh

Applicant

Versus

1. Union of India, through the Secretary Department of Defence Production & Supplies Government of India, Ministry of Defence South Block, New Delhi.
2. Director General Aeronautical ^{Quality} Assurance, Ministry of Defence, 'H' Block, New Delhi.

By Advocate Sri S. P. Singh.

Respondents

Order(Dictated in Open Court)

By Hon'ble Mr. Justice Alok Kumar Singh, M(J)

This O. A. has been filed for quashing the impugned orders dated 03.08.2005, 28.12.2005 and 15.01.2009 placed at Annexure No. A-1, A-2 and A-3 whereby the representations of the applicant regarding fixation of seniority have been rejected. Further a direction has been sought to fix the seniority of the applicant on the post of Senior Scientific Officer-II in accordance with the circular/instructions dated 03.07.1986 issued by the DOP&T (Annexure-5).

2. Considering the request on behalf of the applicant, without entering into the merits of the case, we intend to decide this O.A. at this stage.
3. The request of the learned counsel for the applicant is that the ends of justice would be met if this O.A. is disposed of with a direction to the respondents to decide the representation of the applicant containing the grievances raised in O.A. to be moved afresh within two weeks from today.
4. This appears to be an innocuous request and therefore, we dispose of this O.A. finally without entering into the merits of the case and direct the respondents to decide by passing a speaking order within 2

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months from the date of receiving the representation of the applicant to be moved afresh within 15 days. No order as to costs.

S P Singh
(S. P. Singh)
Member (A)

Alok Kumar Singh
(Justice Alok Kumar Singh)
Member (J) 25. 9. 12

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